

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 18.08.2011
ANSWERED ON
SHORTAGE OF OFFICERS IN CBI .

1923

Shri Meghraj Jain

Will the Minister of COAL PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :

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- (a) whether there is shortage of officers and employees in Central Bureau of Investigation;
- (b) if so, the reasons behind not filling up these posts so far;
- (c) whether Government is making any long-term plan to overcome the difficulties being faced during investigation due to these vacant posts; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office .

(SHRI V. NARAYANASAMY)

The reasons for these vacancies in the CBI are as under: -

- (i) Some new posts have been created in 2010 and 2011 which are to be filled through UPSC/SSC
- (ii) Unwillingness of some State Governments to spare officers for deputation.
- (iii) Unwillingness of officers of some States and some other organizations to join CBI on account of higher pay scale/ pay package in their own cadres/organizations.
- (iv) Time taken in recruiting officers under deputation quota in the ranks of Deputy Superintendent of Police/Additional Superintendent of Police/ Public Prosecutor and Senior Public Prosecutor.
- (v) Non availability of officers from the CPOs like BSF, CRPF, CISF, ITBP etc. on deputation as these organizations are expanding and are unable to spare officials for CBI.

(a) & (b): As against a sanctioned strength of 6565, the actual strength as on date in CBI is 5389. Out of 1176 vacancies, 720 are under deputation quota which are filled by officers of State Police Forces/Central Police Forces and other organizations of the Central and the State Governments.

(c) & (d): Yes, Sir. The Government is taking long term and short term measures to fill up the vacant posts. As a long term measure, the Government is considering changes in the Recruitment Rules to reduce the deputation quota at various levels and increase the promotion quota and the direct recruitment quota whereby CBI would be able to recruit and promote its own officers. In the short term, the Government has approved contractual appointment of law officers, technical officers, pairvi officers and clerks to fill up vacant posts in CBI and diversion of posts from deputation quota to promotion quota at the level of Deputy Superintendent of Police. Since January, 2010, as many as 1643 posts have been filled up through promotion, recruitment, deputation and contractual appointments.